

LOK SABHA DEBATES

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LOK SABHA

Friday, December 8, 1961/Agrahayana
17, 1883 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Central Mechanical Engineering Re-
search Institute, Durgapur

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*6745. { Shri S. M. Banerjee:
Shri Tangamani:

Will the Minister of Scientific Re-
search and Cultural Affairs be pleas-
ed to state:

(a) whether there had been mis-
appropriation of funds to the tune of
Rs. 27 lakhs in the Central Mechan-
ical Engineering Research Institute,
Durgapur;

(b) whether this news was reported
in *Amrita Bazar Patrika*, Calcutta on
the 3rd, the 17th, the 18th and the
21st May, 1961;

(c) if so, steps taken by Govern-
ment; and

(d) whether Special Police Estab-
lishment has made necessary investiga-
tions?

The Minister of Scientific Research
and Cultural Affairs (Shri Humayun
Kabir): (a) No, Sir.

(b) Government are not aware of
any such report.

(c) and (d). Do not arise.

Shri S. M. Banerjee: May I know
whether it is a fact that this particular
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officer who was attached to this Re-
search Institute has been asked to
resign because of an enquiry by the
SP?

Shri Humayun Kabir: Officers some-
times resign. I have given a specific
answer to the question that there was
no defalcation. I think the following
figures will show the House how frivo-
lous the question is. The total re-
venue expenditure of the Institute up
till now is Rs. 8 lakhs and the defalca-
tion is supposed to be Rs. 27 lakhs.

Shri S. M. Banerjee: May I know
whether it is a fact that this particular
officer who has resigned is being
brought in the Government of India
as a scientific officer after all that has
happened in the Institute?

Shri Humayun Kabir: The hon.
Member is giving me the information;
I have no information on that point.

Shri Tangamani: May I know whe-
ther Government have seen any re-
port appearing in the *Amrita Bazar
Patrika* and whether any investiga-
tion was held by the Special Branch
of the Police into the misappropria-
tion in the Institute?

Shri Humayun Kabir: These are two
different questions. With regard to
the first question, I asked our Press
Bureau to make a special search of
the different editions of the *Amrita
Bazar Patrika* of the 3rd, 17th, 18th
and 21st May 1961. These were scru-
tinised and it was found that there
was no such thing in the *Patrika*.
Moreover that paper had no corres-
pondent at Durgapur till June 1961.

The second part of the question was
whether there was any enquiry held
by the Special Police. Some enquiries
were held.

Shri Tangamani: If the enquiries were held what was the amount involved? If it was not Rs. 27 lakhs, was it Rs. 2.7 lakhs?

Shri Humayun Kabir: There was no defalcation at all. There were certain irregularities and necessary adequate steps are being taken to see that there are no such irregularities in future.

Shri S. M. Banerjee: May I know what steps are being taken and whether one of the major reasons for removing the present director was this irregularity?

Shri Humayun Kabir: The present director is probably going to resign.

Shri S. M. Banerjee: And is going to be offered another big job.

केन्द्रीय मद्य-निषेध समिति

*६७५. श्री भक्त दर्शन : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय मद्य-निषेध समिति की ४ व ५ सितम्बर, १९६१ की बैठक हुई थी ;

(ख) यदि हां, तो उस में क्या निश्चय किये गये या सिफारिशें की गईं ; और

(ग) उन निश्चयों अथवा सिफारिशों पर क्या कार्यवाही की गई है या की जा रही है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) : (क) जी हां ।

() सिफारिशों की एक प्रतिलिपि सभा पटल पर रख दी गई है । [बेलिये परिशिष्ट २, अनुबन्ध संख्या ८१]

(ग) राज्य सरकारों। संघ राज्य क्षेत्रों के प्रशासनों को सुझावों के लिये सिफारिशें भेज दी गई हैं । उनके उत्तर की प्रतीक्षा है ।

I shall read it in English also.

(a) Yes.

(b) A copy of the recommendations is laid on the Table of the House. [See Appendix II, annexure No. 81].

(c) The recommendations have been circulated to the State Governments/ Union Territories' Administrations for their proposals. Their replies are awaited.

Prohibition

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Shri Shree Narayan Das:

*681. } Shri Radha Raman:
} Shri Aurobindo Ghosal:
} Shri P. G. Deb:

Will the Minister of Home Affairs be pleased to state:

(a) whether the various State Governments were asked to consider the need for fixing some target date for complete prohibition for the whole of India during the Third Plan Period;

(b) if so, their reactions in this regard; and

(c) which of the States have so far indicated their opinion in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) to (c). One of the recommendations made by the Central Prohibition Committee at its meeting held on the 4th and 5th September, 1961 was that there ought to be complete prohibition in India before the end of the Third Five Year Plan. The recommendations have been circulated to the State Governments for their proposals. Their replies are awaited.